### GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3360 ANSWERED ON:13.08.2010 EXPORT OF COFFEE PRODUCED IN TRIBAL AREAS Lagadapati Shri Rajagopal

### Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of financial assistance provided by the Government to enhance the production of coffee to the various tribal areas including North Andhra for each of the last three years and the current year; and

(b) the details of such tribal areas declared as organic zone during the same period alongwith the increase in demand of coffee from such regions?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) During the XI Plan period, the Coffee Board is implementing coffee development programmes in the various tribal areas of Non Traditional areas covering Visakhapatnam district of Andhra Pradesh and Koraput district of Orissa and in different States of North Eastern Region. The coffee development programmes in the tribal areas are oriented towards weaning them away from the podu/jhum cultivation and socio economic up-liftment of tribal growers through coffee cultivation. The Integrated Tribal Development Agency (ITDA), Paderu is the Nodal Agency of the Govt. of Andhra Pradesh involved in the overall development of the Tribal Sector including the coffee development activities.

Coffee Board is extending financial assistance for different production and quality improvement activities in the tribal areas apart from providing Research and Technical support to the coffee growers involved in coffee cultivation. The activities for which financial assistance is provided to the tribal growers are as follows:

(i) Financial support for expansion and consolidation of coffee areas for improving coffee production.

(ii) Financial support for raising coffee seedlings for taking up expansion and consolidation of coffee area and for raising mixed shade tree saplings for development of shade for coffee.

(iii) Financial assistance in the form of subsidy for acquiring baby pulpers and construction of drying yards/drying trays to enhance the quality of coffee.

(iv) Providing financial support for marketing of coffee produced in North Eastern Region.

The expenditure incurred towards the implementation of coffee development programmes in the tribal areas of Non Traditional Area(NTA) and North eastern Region (NER) during the last three years are furnished hereunder:

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(Rs. Crores)
Year Non Traditional Area North Eastern Region Total
2007-08 4.57 2.85 7.42
2008-09 7.19 3.46 10.65
2009-10(P) 11.86 4.79 16.65
2010-11(A) 9.00 4.00 13.00
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## P – Provisional

A - Allocation

Under Article 275(1) of the Constitution following financial assistance were released to Government of Andhra Pradesh towards Coffee Plantation during the last three years:

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2007-08 1.77
2008-09 1.04
2009-10 0.00
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Grant is released to the State Government. Area wise/region wise details are not maintained.

(b) Most of the tribal coffee growers are cultivating coffee organically by default. However, the Coffee Board has not declared any tribal area as organic zone during the period from 2007-08 to 2009-10 and the demand for organic coffee exports from such regions is very little.